

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 110
75/241-242/ND/2019
COMP.APPL/12/2021

IN THE MATTER OF:

M/s. Amanpreet Singh BAWA

... **Applicant/Petitioner**

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

... **Respondent**

Under Section: 241-242

Order delivered on 19.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Advocate Vikas Mishra with Pranav Gadi, for
Petitioner/Applicant

Sumit Rana, proxy Adv on behalf of Mr. Nishant Anand, Adv - appearing for
Respondent No.2

ORDER

COMP.APPL/12/2021: Mr. Sumit Rana, appeared on behalf of R-2 and
accepted the notice. R-2 is directed to file the reply within 10 days from today,
rejoinder, if any, within a week from the date of receipt of the reply.

List the matter on 15th February, 2021.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)